

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 28252 of 2011

Maitree Sansad, Sutahat, Cuttack *Petitioner*
Mr. S.K. Das, Advocate
Mr. A. Mohanty, Advocate
Mr. A.K. Budhia, Advocate (W.P.(C) No.15821 of 2015)
Mr. Nibas Chandra Mishra, Advocate (W.P.(C) No.15832 of 2011)
-versus-
State of Odisha and Others *Opposite Parties*
Mr. L. Samantaray, Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

ORDER
23.02.2022

Order No.

W.P.(C) Nos.28252 of 2011, 15821 of 2015 and 15832 of 2015

33. 1. Mr. Samantaray, learned Additional Government Advocate states that he will file an affidavit of the Superintendent, SVPPGIP (Sishu Bhawan), Cuttack enclosing corresponding photographs of the Advocates Committee's report which would show that the situation at particular locations has improved.
2. The affidavit be filed one week prior to the next date of hearing.
3. List on 30th March, 2022 for orders.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge